

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI**

O.A. No. 17/2022

IN THE MATTER OF:

D.S. Katara & Anr.

...Applicants

Versus

Govt. of NCT of Delhi

...Respondent

INDEX

Sr. No.	Particulars	Page No.
1.	Additional Compliance Affidavit on behalf of DDA.	1-5
2.	<u>Annexure A-1 (Colly):</u> True copies of the tender award dated 09.05.2022 to stop seepage along-with recent coloured photographs of the society wall located at Sector E, Pocket 2, Vasant Kunj, New Delhi.	6-10
3.	<u>Annexure A-2 (Colly):</u> True Copies of the letter dated 04.05.2022 from DDA to DPCC qua cleaning of the pond and area at Rangpuri Pahadi-Runway 28 along-with recent photographs of the same.	11-16

Through

Prabsahay Kaur and Nandadevi Deka

Counsels for DDA

B-20B, 1st Floor, Nizamuddin East,

New Delhi - 110013

(M) 8130788166

(E) ndeka@noddchambers.co.in

Date: 02.03.2023

Place: New Delhi

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI**

O.A. No. 17/2022

IN THE MATTER OF:

D.S. Katara & Anr.

...Applicants

Versus

Govt. of NCT of Delhi

...Respondent

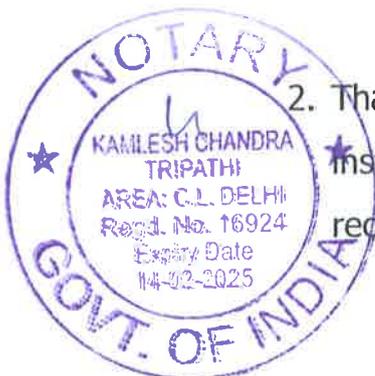
**ADDITIONAL COMPLIANCE AFFIDAVIT ON BEHALF OF
DELHI DEVELOPMENT AUTHORITY**

MOST RESPECTFULLY SHOWETH:

I, Arjun Kumar, aged 53 years, S/o Kamlesh Chandra Tripathi
Late Sri Ram Awadhesh Ram designated as SE/SCC-2
of DDA, R/o Office of SE/SCC-2, Sec-14, D3, # 44, Adasant Kunj
do hereby solemnly affirm and state on oath as under:

1. That I am presently working as SE/SCC-2 in DDA and as such am duly authorised and competent to affirm the present affidavit on behalf of Delhi Development Authority.

2. That the instant affidavit has been drafted under my instructions and I say that the facts therein are based upon records of the case which I believe to be accurate to the best



- a. As already mentioned in the interim compliance report, a tender was floated to stop the seepage of water in society located at Sector E, Pocket 2, Vasant Kunj, New Delhi. The tender was awarded to Shri Datta Krupa Enterprises vide letter dated 09.05.2022 and the work for water-proofing treatment and strengthening of the wall was completed in the month of September 2022. It is submitted that to date there is no issue of water seepage in the concerned society.

True copies of the tender award dated 09.05.2022 along-with recent coloured photographs of the society wall are enclosed herewith and marked as **Annexure A-1 (Colly)**.

- b. As already submitted to DPCC vide letter dated 04.05.2022 along with photographs enclosed, DDA removed/cleaned the *malba* and/or garbage from Rangpuri Pahadi which falls in the approach of Runway-28 and further deputed a security guard at the site to keep strict vigil and prevent illegal dumping of garbage. It is further submitted that the running tender for the deployment of security guard expired in January 2023; issuance of a fresh tender for the same is under process.



of my knowledge and belief.

3. That vide Order dated 20.05.2022, the Hon'ble Tribunal had directed DDA to take requisite steps as directed by the DPCC within 4 months and submit a compliance report regarding the same. It is submitted that vide letter dated 28.06.2022, DPCC had directed DDA as under:

"1. DDA shall take immediate action to stop seepage of water in the Society located at Sector E, Pocket 2, Vasant Kunj, New Delhi - 110070 and to take adequate measures to clean up the pond at Rangpuri Pahadi. Further, DDA shall take immediate steps for removal of the illegal dumping of garbage/ general waste from the site and keep a strict vigil regularly so that illegal dumping of garbage/general waste doesn't reoccur in future."

4. In compliance thereof, and as recorded in the Order dated 15.11.2022, DDA submitted an interim compliance report vide email dated 14.11.2022 which reflected corrective measures taken by DDA. However, vide Order dated 15.11.2022, the Hon'ble Tribunal directed DDA to file additional Compliance Report within two months. It is submitted that the instant Compliance Affidavit records the current status of the aforementioned compliances:



c. Further, again, as already submitted to DPCC vide letter dated 04.05.2022, DDA cleaned the pond at Rangpuri Pahadi and enclosed photographs of before and after the cleaning process. Thereafter, DDA also submitted photographs of the clean pond in the interim compliance report on 14.11.2022. Besides enclosing the current photographs of the clean pond, DDA has already initiated the departmental process to issue a tender for further cleaning the pond before the monsoon season.

True Copies of the letter dated 04.05.2022 from DDA to DPCC qua cleaning of the pond and area at Rangpuri Pahadi-Runway 28 along with recent photographs of the same are enclosed herewith and marked as **Annexure A-2 (Colly)**.

5. DDA, therefore, has diligently complied with the directions of DPCC and, in turn, this Hon'ble Tribunal's Orders qua the captioned O.A. It is most respectfully submitted that there remains no further compliance pertaining to Delhi Development Authority beyond the aforementioned.




DEPONENT
 अधीक्षण अभियंता
 SUPERINTENDING ENGINEER
 दक्षिणी सिविल परिसर-2, डीडीए
 Southern Civil Circle-2, DDA

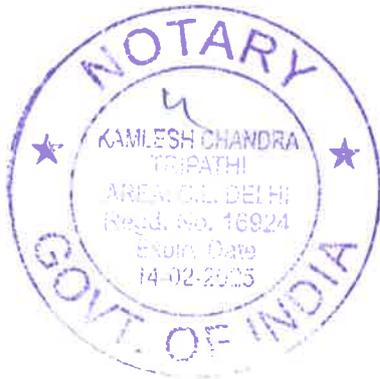
VERIFICATION:

02 MAR 2023

I, the above-named deponent, do hereby verify at New Delhi on this 02 day of March 2023 that the contents of this affidavit are true to my knowledge, no part of it is false and nothing material has been concealed therefrom.

02 MAR 2023


DEPONENT
 अधीक्षण अभियंता
 SUPERINTENDING ENGINEER
 दक्षिणी सिविल परिसर-2, डीडीए
 Southern Civil Circle-2, DDA



CERTIFIED THAT THE CONTENTS EXPLAINED TO THE
 DEPONENT EXECUTANT WHO IS SEEMED PERFECTLY TO
 UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI

Adv. Rohan Chandra

IDENTIFY THE EXECUTANT/DEPONENT WHO HAS
 SIGNED IN MY PRESENCE:

KAMLESH CHANDRA TRIPATHI, Advocate Reg. No. 16924
 NOTARY PUBLIC (C.L. DELHI)

 (36) / 5 / 23

Delhi Development Authority
Office of the Executive Engineer
South Maintenance Division No.1(SWD-2)
N.M. Road, Vasant Kunj, New Delhi-70.

No.SMD-1/1(67)DDA/2021-22/ 329

Dated: 28/05/22

M/s. Shri Datta Krupa Enterprises
13/2, Ward No.1 Opp. Bhul Bhulalya
Mehrauli
New Delhi -110030.

Sub: Protection of DDA land under South Zone.
SH: Water proofing treatment and strengthening of existing R.R. wall adjacent to nallah of K-2 block, Mahipalpur at Sector-E, Pkt.2, Vasant Kunj, New Delhi. (Specialized work)

Dear Sir(s),

Your percentage rate tender dated 18.03.2022 for the above work has been accepted on behalf of the Delhi Development Authority at the rates, terms and conditions given below:-

1. Estimated Cost : Rs.11,41,749/- (Rs. Eleven lakh forty one thousand seven hundred forty nine only)
2. Quoted percentage : 7.90% below the estimated cost
3. Quoted/Accepted Amount : Rs.10,51,551/- (Rs. Ten lakh fifty one thousand five hundred fifty one only)
4. DSR Applicable : DSR-2021/prevaling market rate
5. Time allowed : 75 (Seventy five) Days

You are requested to attend this office to sign the agreement on non-judicial stamp paper worth Rs.100/- (Rs. One hundred only) within seven days from the date of issue of this letter. Please note that if you fail to sign the agreement within seven days, the acceptance of tender is likely to be withdrawn and earnest money, performance guarantee shall be forfeited.

You are also requested to contact the Assistant Engineer-IV of this office and start the work at once. Please note that the time allowed for carrying out the work as entered in the tender form shall be reckoned from the 10th day after the date of issue of this letter to commence the work.

Executive Engineer
SMD-1/DDA

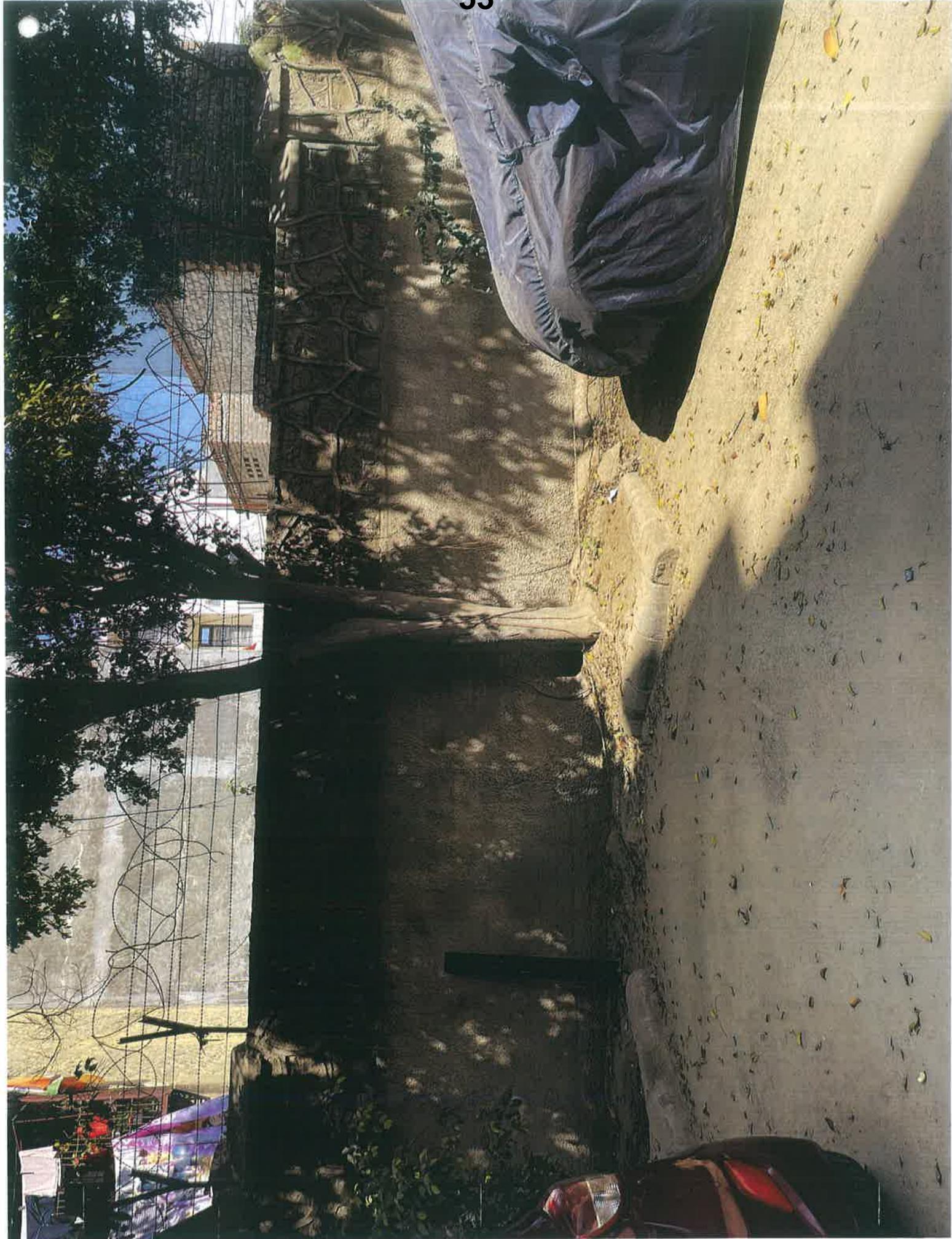
Copy to:-

1. CE(SZ), DDA for kind information.
2. SE/SCC-1, DDA for kind information.
3. Director(System)/DDA.
4. AO/CAU(SZ) and (Works)-I/DDA.
5. F.O. to CE(SZ)/DDA.
6. All EE's of DDA.
7. All AE's, AE(P), AAO, HC & Notice Board of SMD-1/DDA.
8. Commissioner, Income Tax, ITO, I.P. Estate, New Delhi.
9. Commissioner, Trade & Taxes Deptt. of GNCTD, ITO, New Delhi.
10. Labour Commissioner, Delhi Admn., 15 Rajpura Road, Delhi.
11. DDA Website - ddatender@dda.org.in.
12. Spare copy for agreement.

Bhupendra
28/05/22









Annexure B



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER, SMD-2,
DDA Office Complex, Nelson Mandela Road,
Vasant Kunj, New Delhi
Email: eeswd4@yahoo.com,
eesmd2ddn@gmail.com,
Phone No. 211-26892023

दिल्ली विकास प्राधिकरण,
वसिणी रखरखाव खंड - 2,
डी० डी० ए० कार्यालय परिसर, नेशनल मंडेला मार्ग, वसंत कुंज,
नई दिल्ली - 110070
ई मेल: eeswd4@yahoo.com,
eesmd2ddn@gmail.com,
दूरभाष संख्या: 211-26892023

Dated: 4-5-2022

No. : F36(52)AE(P)/SMD-2/DDA/506

To,

The Incharge (CMC)-IV,
Senior Environmental Engineer,
Delhi Pollution Control Committee,
4th and 5th Floor, ISBT Building,
Kashmere Gate, Delhi - 110006.

75 AE (RAT)
6/5/2022

Subject : Direction u/s 33(A) of water (Prevention) and control of pollution)
Act, 1974 and u/s 5 of Environment (Protection) Act, 1986 read
with Solid Waste Management Rules, 2016 as amended to date.
Reference : DPCC/CMC-IV/AEMC/2022/648-657 dated 24.03.2022.
: F36(52)AE(P)/SMD-2/DDA/229 dated 31.03.2022

Please refer to the reference letter regarding subject cited above, in this context it is submitted that as directed by DPCC, this office has removed / cleaned the malba, garbage from Rangpuri Pahari which falls in the approach of runway -28 & also deputed a security guard at this site to keep strict vigil so that illegal dumping of garbage / general waste does not reoccur in future. Photographs 1, 2 before cleaning and photographs 3, 4 after cleaning is hereby enclosed.

Encl. As above.

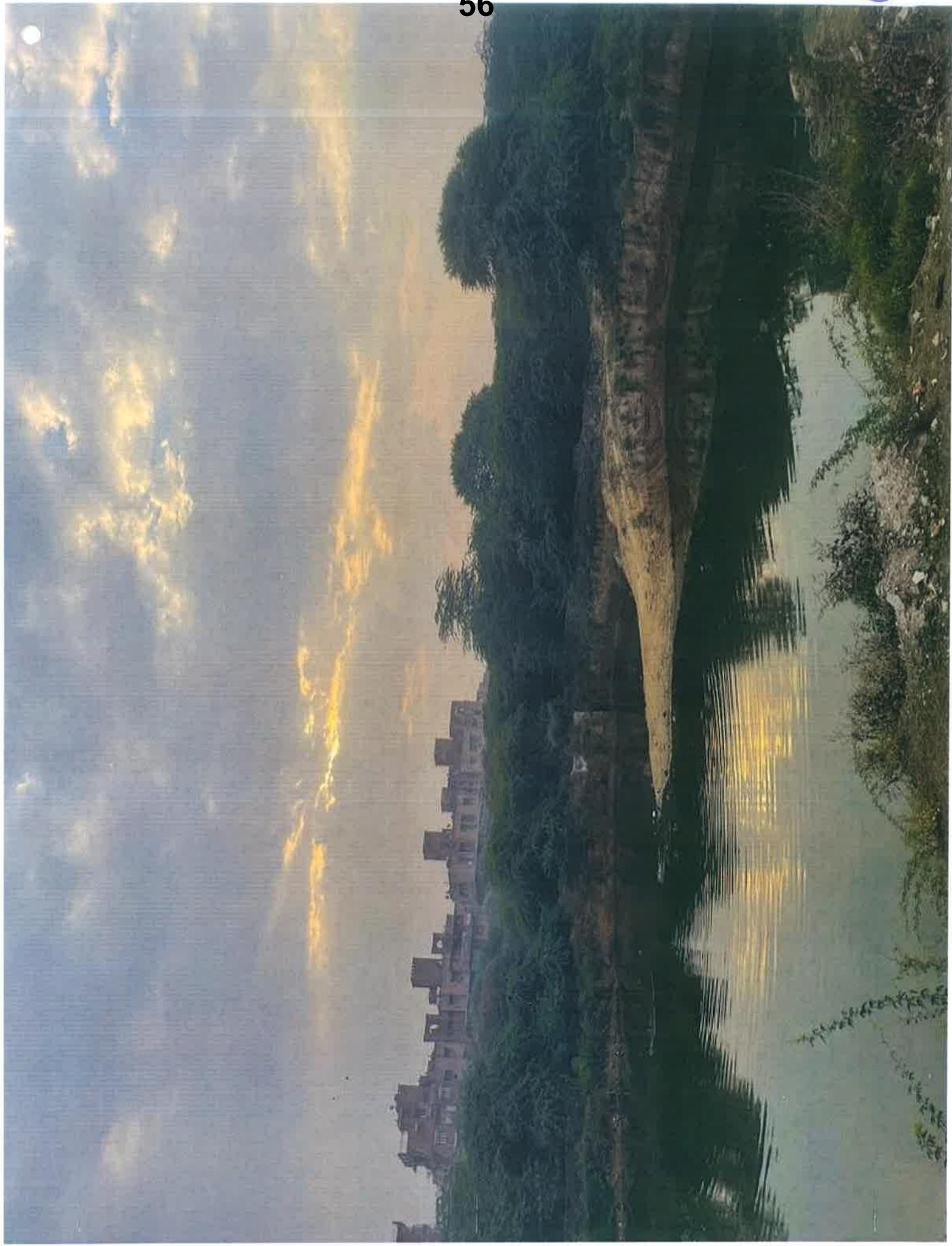
EXECUTIVE ENGINEER,
SMD-2/DDA, VASANT KUNJ

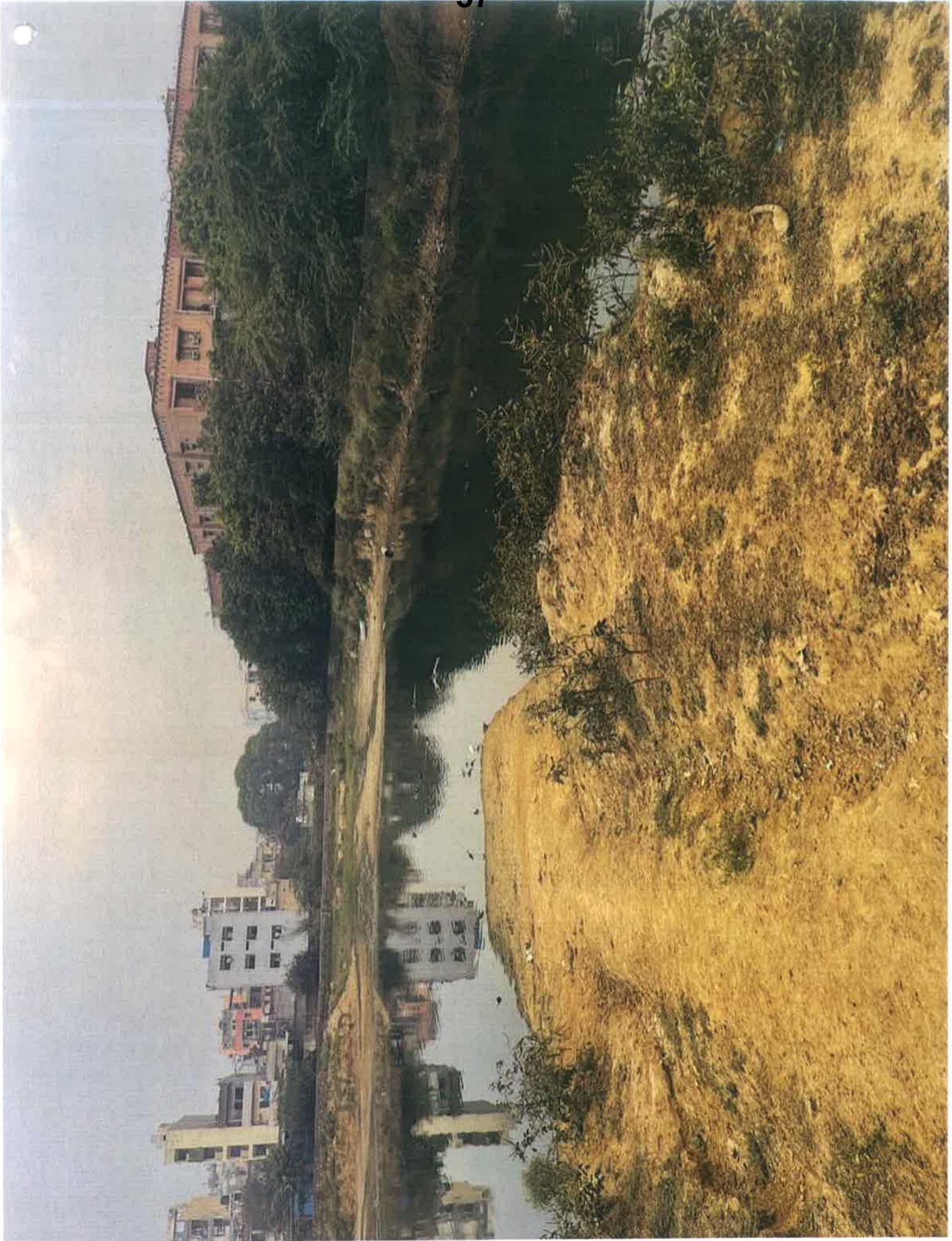
Copy to:-

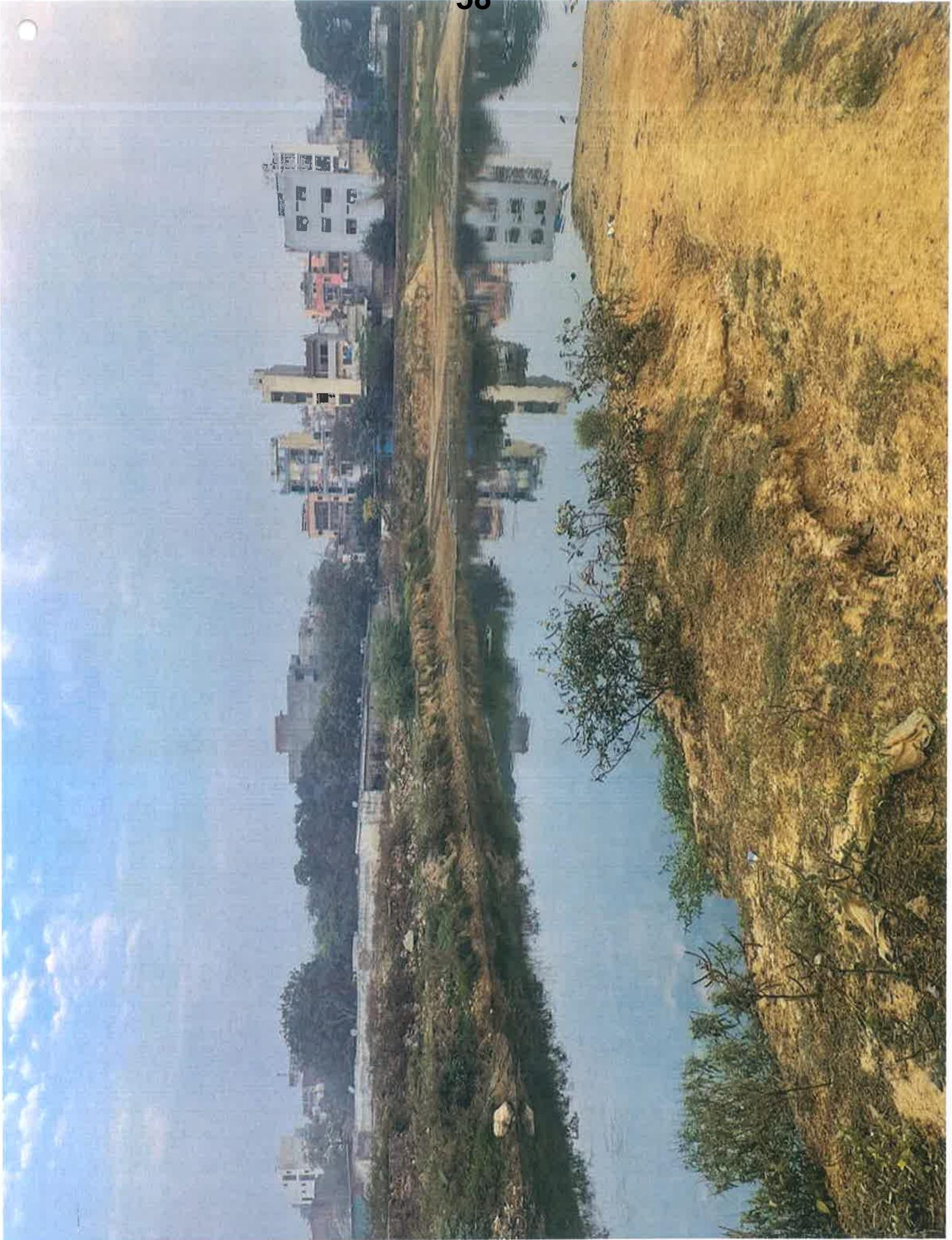
1. OSD to VC, DDA, Vikas Sadan, INA, New Delhi for kind information.
2. Commissioner, SMDC, Dr. SPM Civic Centre, Minto Road, New Delhi -110002 for kind information.
3. SE/HQ/SZ, DDA, AGVC, Shahpurjat for kind information.
4. Member drainage, Delhi Jal Board, Varuanlaya, Phase -II, Jhandewalan, New Delhi -11005 for kind information.
5. Dr. Chetna anand, Scientist, Department of Environment, 6th Level C Wing, Delhi Secretariat, IP Estate New Delhi -110002 for kind information.
6. PS to Chairman, DPCC for kind information to chairman DPCC please.
7. PA to Member Secretary, DPCC for kind information to Member Secretary DPCC.
8. AE-II, SMD-2, DDA for information and n.a.

JE-DAT
Keep it in file
E-mail
AE-DAT/SMD-2
7/5/22

EXECUTIVE ENGINEER,
SMD-2/DDA, VASANT KUNJ







15

59

